

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(CAA)-57(PB)/2020

IN THE MATTER OF:

Infogain India BPO Pvt. Ltd. with
Infogain India Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 04.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Umesh Singhal, Adv., Mr. Akshit Gupta,
PCS & Mr. Deep Bisht, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

04.09.2020
Ritu Sharma